### [श्री सुलतान सिंह]

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के एडवर्टाइजमेंट्स बन्द किए, मैं पूछना चाहता कि क्या उस एडीटोरियल तोट के लिखने के बाद वंशीलाल सरकार ने ट्रिब्यून के एडीटर है को राष्ट्रपति एवार्ड रिकमेंड नहीं किया ? (व्यवधान) अगर वंशीर ल न्या होते तो ट्रिब्यून के एडीटर के लिए राष्ट्रपते एवार्ड रिकमेंड नहीं करते। ट्रिब्यून की गाड़ियां जो अखवार ले जाती थीं और उसके साथ साथ टैक्सी का भी काम करती थीं सवारियां बैठा कर ले जाने का उन गाड़ियों के जो चालान पुलिस ने किए क्या प्रेस काँसिल इस बात पर भी राय दे सकती है ? कोई इल्लीगल तरीके से गाड़ी चलाए और उन गाडियों के पुलिस चालान कर देती उसके ऊम भी काँसिल अपनी वांडक्ट दे सकती है ?

MR. DEPUTY CHAIRMAN: I think you have already replied to this.

श्रीसत्यनारायणसिंहः हम सब चिजों का जबब देचुके है।

MR. DEPUTY CHAIRMAN; Now papers to be laid on the Tible.

### PAPERS LAID ON THE TABLE

### ANNUAL PLAN, 1970-71

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): Sir, on behalf of Shrimati Indira Gandhi, I beg to lay on the Table a copy (in English and Hindi) of ihe document entitled "Annual Flan—1970-71". [Placed in Library. See No. LT—4133/70]

### COMMISSION OF ENQUIRY INTO THE AFFAIRS OF PIPELINES DIVISION OF INDIAN OIL CORPORATION

THE MINISTER OF SIATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D R. CHAVAN): Sir, I beg to lay on the Table a statement (in English and Hindi) regarding the setting up of a Commission of Inquiry to enquire in'o tie affairs of the Pipelines Division of the Indian Oil Corporation TPlaced in L brary. See No. LT-4099/70]

# REPORT OF THE ENQUIRY INTOTHE CIRCUMSTANCES LEADING TO GOVERN MENT'S DECISION TO REALIGN HALDIA BARAUNI PIPELINES

SHRI D. R. CHAVAN: Sir, I beg to lay on the Table a copy of the Report of the Enquiry (N. S. Rau Committee's Report) into the circumstances leading to Government's decision to re-align the Haldia-Barauni Pipeline laid over the coalfield area. [Placed in Library. See No. LT-4100/70]

## REASONS FOR NOT LAYING ON THE TABLE THE HINDI VERSION OF REPORT

SHRI D. R. CHAVAN: Sir, I beg to lay on the Table a statement (in English and Hindi) explaining the reasons for not laying on the Table the Hindi Version of the above Report simultaneously. [Placed in Library. See No. LT-4101/70]

#### NINTH REPORT AND ACCOUNTS (1968-69) OF THE NATIONAL BUILDINGS CONSTRUCTION CORPORATION LIMITED

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): Sir, I beg to lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956, a copy each of 'he following papers (in English and Hindi):—

- (i) Ninth Annual Report and Accounts of the National Buildings Construction Corporation Limited, New Delhi, for the year 1968-69, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-4102/70 on (i) and (ii)]

### NOTIFICATION OF THE MINISTRY OP PETROLEUM AND CHEMICALS AND MINES AND METALS

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI D. R. CHAVAN): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifica-